

Title: Demanded a judicial inquiry into the incident of death of eleven party activists of the Trinamool Congress in the West Bengal.

MR. SPEAKER: I have called the name of Shri Sudip Bandopadhyay. Please take your seat.

...(Interruptions)

SHRI S. BANGARAPPA : Mr. Minister, if you were to make a statement in the House ...(Interruptions)

MR. SPEAKER: Shri Bangarappa, the hon. Minister has given a very clear reply.

...(Interruptions)

MR.SPEAKER: Shri Sudip Bandopadhyay, you had given a notice on the same subject on the 28th of July. You had raised it on that day. How can you raise it again?

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY : Sir, I have submitted a list of eleven persons who have died in the incident ...(Interruptions)

MR. SPEAKER: But you have given the notice on the same subject.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Sir, I have given the names of 11 dead persons ...(Interruptions)

MR. SPEAKER: I will not allow you on the same subject.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY : Sir, I want to make the submission in response to what Shri Somnath babu has said on this. He had asked for judicial enquiry into the incident in Bihar and has expressed satisfaction insofar as the incident in Bihar was concerned. ...(Interruptions) Sir, taking a cue from this, I would like to submit that a judicial enquiry is also necessary into the incident that occurred in Bengal ...(Interruptions)

MR. SPEAKER: He has not said like that. Please go through the records.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY : Sir, I want to submit in response to what he has said ...(Interruptions)

MR. SPEAKER: You please go through the records if you have any doubt. He has not said like that.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY : Sir, I am asking for a judicial enquiry into the incident at Nanur. It is not my subject for 'Zero Hour'...(Interruptions) Sir, he expressed satisfaction about the fact that a judicial probe has been ordered into the incident at Bihar ...(Interruptions) Sir, I also demand that a judicial probe be ordered for the Nanur incident in Bengal ...(Interruptions)

MR. SPEAKER: He has not touched the question of judicial enquiry.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY: Sir, we also demand that a judicial probe be ordered into the incident of Birbhum by a sitting Judge of the Calcutta High Court ...(Interruptions)

श्री राशद अल्वी (अमरोहा) : अध्यक्ष जी, हम भी बोलना चाहते हैं।

अध्यक्ष महोदय : उसके बाद।

श्री कांतिलाल भूरिया (झाबुआ) : अध्यक्ष जी, हम भी अपनी बात कहना चाहते हैं।

अध्यक्ष महोदय : अगर आप ऐसे ही डिस्टर्ब करते रहेंगे, तो आपको नहीं बुलाएंगे।